GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 3208

ANSWERED ON 21/12/2023

POTENTIAL OF RENEWABLE POWER IN TELANGANA

3208. DR. G. RANJITH REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is true that Telangana has the potential of 25,000 MW of wind power, 20,500 MW of solar power and 1200 MW of hydro power;
- (b) if so, the details of the potential of wind power, solar power and hydro power that have been exploited so far out of the above-mentioned potential; and
- (c) the manner in which the Government is assisting the State under its various schemes to realize the above-mentioned potential?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) & (b) As per various surveys, in the state of Telangana, there is a potential of 54,717 MW of wind power, 20,410 MW of solar power and 3900 MW of hydro power.

Against this, the installed capacity, as on 30th November, 2023, is 128 MW of wind power, 4,713 MW of solar power and 2,496 MW of hydro power.

- (c) The Government of India has undertaken several major initiatives to promote expansion of renewable energy capacity in the country, including in the State of Telangana, which inter alia include:
 - i. Waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025 and graded ISTS charges thereafter,
 - ii. Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
 - iii. Launch of new schemes and programs, including Development of Solar Parks and Ultra Mega Solar Power Projects Scheme, Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan Yojana (PM-KUSUM), Grid Connected Solar Rooftop Programme, CPSU Scheme Phase-II (Government Producer Scheme), Production Linked Incentive Scheme under 'National Programme on High Efficiency Solar PV Modules, National Bioenergy Programme, Renewable Energy Research and Technology Development (RE-RTD) Programme, Schemes for incentives on electrolyser manufacturing and Green Hydrogen production under the National Green Hydrogen Mission.
 - iv. Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
 - v. Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
 - vi. Setting up of Project Development Cell for attracting and facilitating investments,
- vii. Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- viii. Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
- ix. Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- x. Notification of Late Payment Surcharge and related matters Rules 2022.
- xi. Notification of Electricity Amendment Rules 2022 with provision of Uniform Renewable Energy Tariff for Central Pool.
- xii. Launch of the National Green Hydrogen Mission with the objective to make India a hub for Green Hydrogen production and exports.